

allotted for urban housing schemes in West Bengal was returned unused ;

(b) if so, the exact amount so returned ;

(c) whether the State Government has furnished any reason thereof ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) to (d) All the social housing schemes of this Department are included in the State Sector programmes. Up to the end of 1958-69, Central assistance for these schemes was being drawn by the State Governments on the basis of their actual expenditure, subject to the approved Plan outlay. From 1969-70 (the commencement of the Fourth Plan), Central assistance for all State Sector programmes (including Housing) is being made available to the State Governments in the form of 'block loans' and 'block grants', without being tied to any particular head of development or programme. The State Governments are free to utilise the block assistance for the different programmes in accordance with their own requirements and order of priority. The question of any State Government returning any money does not, therefore, arise. The Government of West Bengal had drawn Central assistance to the extent of Rs. 1846 lakhs under the various housing schemes upto 1968-69. During 1969-70, the State Government have reported a total expenditure of Rs. 90.76 lakhs under these schemes. (The break-up of this amount has not been indicated).

**Enquiry Committee set up in respect of Cossipore Gun and Shell Factory happenings in March, 1969**

4538. SHRI SARDAR AMJAD ALI : Will the Minister of DEFENCE be pleased to state :

(a) whether an Enquiry Committee

was appointed to go into the happenings in the Cossipore Gun and Shell Factory in the month of March, 1969 ;

(b) if so, the findings of the Committee ;

(c) whether any action has since been taken by Government in view of such findings ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P.C. SETHI) : (a) to (d). As there was no incident in March, 1969 in the Gun & Shell Factory Cossipore, the necessity of setting up a Court/Board of Inquiry did not arise.

**Theft in Ordnance Factory, West Bengal**

4539. SHRI SARDAR AMJAD ALI : Will the Minister of DEFENCE be pleased to state :

(a) whether a large number of small firearms and explosives were recently stolen from the ordnance factories in West Bengal ;

(c) if so, whether Government have instituted any enquiry to have a probe into it ; and

(c) if so, the findings of such enquiry and the measures taken by Government against the offenders ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P.C. SETHI) : (a) No, Sir.

(b) and (c). Do not arise.

**Indication of Weights by Hindustan Lever Ltd. on its products**

4540. SHRI SHIV KUMAR SHASTRI : Will the Minister of PETROLEUM AND

**CHEMICALS AND MINES AND METALS** be pleased to state :

(a) whether his attention has been drawn to the fact that Hindustan Lever Ltd. is not mentioning weights on its popular brands like Surf, Sunlight, Lux Toilet and H.B. Talcum ;

(b) whether such an exemption has been permitted ;

(c) if so, the reasons therefor; and

(d) if not, the action taken to stop this practice ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D.R. CHAVAN) :** (a) The net weight is indicated on wrappers of Lux Toilet soap and packages of Himalaya Bouquet Talcum but not on containers of Surf and Sunlight.

(b) No.

(c) and (d). Surf and Sunlight and similar products are packed in the factory when these are slightly moist. To obviate loss to the consumer on account of loss of moisture at time of sale, the industry represented that they should be allowed to indicate the net weight somewhat lower than the weight filled in factory. As Excise duty is charged in relation to the weight, the matter is under reference to the Ministry of Finance.

**Hindustan Lever Ltd.**

**4541. SHRI RAM AVTAR SHARMA :** Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the position of Hindustan Lever Ltd. which is a foreign holding Company in India in the matter of its expansion in the Toilet Soap Market of the country;

(b) whether any production pegging steps have been taken in respect of this company so as to help the growth of

indigenous sector of soap industry in our country; add

(c) whether the overall growth rate achieved by Hindustan Lever Ltd. in the production and marketing of its major toilet soap brands like Lifebuoy soap is over 20 per cent now ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D.R. CHAVAN) :** (a) the share of M/s. Hindustan Lever Ltd., in the total production of toilet soap (including Carbolec soap) of soap units in the Organised Sector in 1969 was as under :—

Production of soap units in the Organised Sector. —77,500 Tonnes.

Production of M/s. Hindustan Lever Ltd., —58,020 Tonnes.

(b) Proposals for pegging production of some soap manufacturers including M/s. Hindustan Lever Ltd., are under consideration.

(c) The overall annual growth rate of Hindustan Lever Ltd., in all brands of toilet soap is less than 20% as shown below.

Year	Production of all kinds of Toilet Soaps.	Rate of growth over previous year's production.
1968	53,960 Tonnes	—
1969	58,020 Tonnes	7.5%
1970 (estimated)	62,100 Tonnes	7.0%

**Income from Camping Grounds of States and Union Territories**

**4542. SHRI HEM RAJ :** Will the Minister of DEFENCE be pleased to state the income that is being derived from the Military camping grounds in different States and the Union Territories annually ?